NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CA(CAA)No.24/Chd/Hry/2017

In the matter of:

Frested Limited …Applicant /Transferor Company
And
Action Construction Equipment Ltd. …Applicant /Transferee Company

Present: Mr. Deepak Suri, Advocate for applicant companies.

On request adjourned to 21.12.2017

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

December 07, 2017
subbu